

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 309 of 2016 & IA No. 638 of 2016

&

Appeal No. 310 of 2016 & IA No. 639 of 2016

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Swastik Construction ServicesAppellant (s)

Vs.

**Karnataka Electricity Regulatory Commission & Anr.
.....Respondent (s)**

Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-1
Mr. B.C. Thiruvengadam
Mr. Revathi
Mr. Ravi Agarwal
Mr. Dharpan for R.2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 01.03.2017 after serving copy on the other side.

List these matters on **22.03.2017.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson